

Annexure-4													
Name of Corporate Debtor: Gadhinglaj Agro Alchochem (In Liquidation)			Date of commencement of Liquidation Process: 27.01.2021				List of Stakeholders as on: 25.03.2021						
List of operational creditors (Employees)													
S.no.	Name of the authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual due, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim of the period of twelve months preceding the liquidation commencement date	Nature of Claims	% share of total amount of claims admitted					
1	N.A	Arun Bajirao Sonawane	25.02.2021	36,72,942	36,72,942	22,785	Operational creditors	0.41	-	-	-	-	See Note 1
2	N.A	Niti Vohra	23.02.2021	5,11,932	4,83,560	-	Operational creditors	0.05	-	-	28,372	-	See Note 1
3	N.A	Mahesh Punjahari Dher	25.02.2021	9,04,800	9,04,800	5,613	Operational creditors	0.10	-	-	-	-	See Note 1
4	N.A	Vikram Ganeshbabu Ha	25.02.2021	2,98,800	2,98,800	-	Operational creditors	0.03	-	-	-	-	See Note 1
TOTAL				53,88,474	53,60,102	28,398		0.59	-	-	28,372	-	
Notes:													
<p>1. Remarks: The above list is prepared on the basis of proofs of claims submitted to the Liquidator and accepted under Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016. As the books of accounts of the Company in Liquidation are not made available to the Liquidator, hence the claims shall be subject to further verification and investigation, if any, required by the Liquidator. The above claims are admitted on the basis of information in claim forms, documents and affidavit submitted. If at any stage it is found that the claim is submitted based on any false document(s), action as per law shall be taken.</p> <p>2. There is no change in this list, except that the identification particulars (PAN / Addhar etc.) related column is deleted from the respective lists in view of advisory issued by IBBI vide email dated 08.12.2021 for compliance with Circular No. IBBI/LIQ/46/2021 dated 24.12.2021 for existing process. Accordingly, the list is submitted in the amended format, although there is no change in the stakeholders.</p>													